HIGH COURT OF JUDICATURE AT BOMBAY
AURANGABAD BENCH, AURANGABAD

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person **at the Aurangabad Bench** that : -

> "**Notice dated 30th December 2022** pertaining to the sitting of Division Bench comprising of t**he Hon'ble the Acting Chief and Hon'ble Ms. Justice Gauri Godse** on Friday, 6th January 2023 and Saturday, 7th January 2023 is hereby **CANCELLED.**"

High Court, Appellate Side) BY ORDER
)
) sd/-
Bombay, 06th January 2023) (H.M. Bhosale)
Registrar (Judicial-I)